

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 126

786/2019, IA(I.B.C)/ 793(CH) 2024, IA(I.B.C)/483 (CH) 2024,  
1152/2019, 980/2023, 1680/2023, 2194/2023,  
IA(I.B.C)/73 (CH) 2024, IA(I.B.C)/ 1125 (CH)2024  
In  
CP(IB) No. 80/Chd/Hry/2018  
(Admitted)

**IN THE MATTER OF:**

Tata Blue Scope Steel Ltd.

...Petitioner

Vs

Richa Industries Ltd.

...Respondent

**Under Section:** 9, IBC 2016, 33, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

07.05.2024

Pooja

-Sd/-  
Court Officer